

**Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021**

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	101/2021
2	C.C.	10274/2021
3	C.C.	10865/2021
4	C.C.	10877/2021
5	C.C.	11911/2021
6	C.C.	12141/2021
7	C.C.	12377/2021
8	C.C.	14251/2021
9	C.C.	15055/2021
10	C.C.	16246/2021
11	C.C.	16453/2021
12	C.C.	18213/2021
13	C.C.	20655/2021
14	C.C.	22034/2021
15	C.C.	22103/2021
16	C.C.	22111/2021
17	C.C.	24228/2021
18	C.C.	25063/2021
19	C.C.	28332/2021
20	C.C.	28336/2021
21	C.C.	31591/2021
22	C.C.	34279/2021
HEARING		
23	P.C.R.	548/2013
24	P.C.R.	5469/2015
25	C.C.	20234/2015
26	Crl.Misc.	2435/2020
27	Crl.Misc.	4665/2020
28	Crl.Misc.	783/2021
29	Crl.Misc.	2002/2021
30	Crl.Misc.	2207/2021
31	Crl.Misc.	3098/2021
EVIDENCE		
32	C.C.	29842/2015
33	C.C.	29845/2015
34	C.C.	5069/2016

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Chief Metropolitan Magistrate Court
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Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	22683/2017
36	C.C.	3361/2019
37	C.C.	28931/2019
38	C.C.	767/2020
39	C.C.	7667/2020
40	C.C.	16307/2020
41	C.C.	2649/2017 EVIDENCE ON PROSECUTION
42	C.C.	26659/2015 ISSUE NBW TO WITNESSES
43	C.C.	16641/2016 ISSUE NBW TO WITNESSES
44	C.C.	16686/2016 ISSUE NBW TO WITNESSES
45	C.C.	16708/2016 ISSUE NBW TO WITNESSES
46	C.C.	16710/2016 ISSUE NBW TO WITNESSES
47	C.C.	16714/2016 ISSUE NBW TO WITNESSES
48	C.C.	16719/2016 ISSUE NBW TO WITNESSES
49	C.C.	14853/2017 ISSUE NBW TO WITNESSES
50	C.C.	13548/2019 ISSUE NBW TO WITNESSES
APPEARANCE OF ACCUSED		
51	C.C.	21575/2017
52	C.C.	11401/2018
53	C.C.	1469/2020
54	C.C.	2447/2020
55	C.C.	5938/2020
FRAMING OF CHARGE OR PLEA		
56	C.C.	8818/2012
57	C.C.	22960/2017
58	C.C.	21747/2019
59	C.C.	4724/2021
CUSTODY MATTERS		
60	C.C.	22361/2021
DISCHARGE		
61	C.C.	10386/2016
62	C.C.	10952/2016
JUDGEMENT		
63	C.C.	27245/2017
ORDERS		
64	C.C.	22589/2014

M.A.

Chief Metropolitan Magistrate Court
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24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
65 AWAIT	Cri.Misc. 4642/2021	 M.S.
66 CALL ON	P.C.R. 9735/2017	
67 HBC	P.C.R. 14331/2019	
68	C.C. 26439/2018	
69	C.C. 29965/2019	
70	C.C. 5180/2020	
71	C.C. 5411/2020	
72	C.C. 16239/2021	
NBW		
73	C.C. 8617/2013	
74	C.C. 19800/2013	
75	C.C. 15953/2014	
76	C.C. 30538/2014	
77	C.C. 5086/2016	
78	C.C. 10338/2016	
79	C.C. 12425/2016	
80	C.C. 15278/2016	
81	C.C. 17413/2016	
82	C.C. 25306/2016	
83	C.C. 5346/2017	
84	C.C. 10859/2017	
85	C.C. 15527/2017	
86	C.C. 16837/2017	
87	C.C. 24789/2017	
88	C.C. 27398/2017	
89	C.C. 30306/2017	
90	C.C. 3270/2018	
91	C.C. 4662/2018	
92	C.C. 6217/2018	
93	C.C. 13885/2018	
94	C.C. 24652/2018	
95	C.C. 9401/2019	
96	C.C. 14427/2019	
97	C.C. 18746/2019	

Chief Metropolitan Magistrate Court
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Criminal Cause List Dated 13-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
98	C.C.	22609/2019	<div style="display: flex; justify-content: center; align-items: center;"> <div style="border-left: 1px solid black; border-right: 1px solid black; border-bottom: 1px solid black; padding: 0 10px;"> <p style="margin: 0;">A.S.</p> </div> <div style="margin: 0 20px;">}</div> <div style="border-left: 1px solid black; border-right: 1px solid black; border-bottom: 1px solid black; padding: 0 10px;"> <p style="margin: 0;">M.S.</p> </div> </div>
99	C.C.	24641/2019	
100	C.C.	25682/2019	
101	C.C.	3551/2020	
102	C.C.	3696/2020	
103	C.C.	6405/2020	
104	C.C.	20136/2020	
105	C.C.	8428/2021	
106	C.C.	8861/2021	
107	C.C.	11763/2021	
108	C.C.	15269/2021	
OBJECTION			
109	P.C.R.	6923/2018	
SWORN STATEMENT			
110	P.C.R.	19612/2013	
111	P.C.R.	15029/2015	
299 CRPC Evidence			
112	C.C.	13704/2004	
113	C.C.	11103/2012	
114	C.C.	17130/2012	
115	C.C.	1094/2013	
116	C.C.	7486/2014	


 XXIV Addl. Chief Metropolitan
 Magistrate, Bangalore.

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	15340/2017
2	C.C.	23132/2019
3	C.C.	29061/2019
4	C.C.	29788/2019
5	C.C.	4283/2020
6	C.C.	18377/2020
7	C.C.	10426/2021
8	C.C.	11953/2021
9	C.C.	12605/2021
10	C.C.	13789/2021
11	C.C.	13914/2021
12	C.C.	18214/2021
13	C.C.	22031/2021
14	C.C.	22037/2021
15	C.C.	22040/2021
16	C.C.	22046/2021
17	C.C.	22425/2021
18	C.C.	22508/2021
19	C.C.	25045/2021
NOTICE		
20	P.C.R.	1325/2018
21	P.C.R.	12481/2018
HEARING		
22	P.C.R.	3448/2016
23	P.C.R.	206/2017
24	CrI.Misc.	4334/2020
25	CrI.Misc.	227/2021
EVIDENCE		
26	C.C.	24146/2011
27	C.C.	14134/2012
28	C.C.	24883/2012
29	C.C.	2469/2013
30	C.C.	6339/2013
31	C.C.	6611/2018
32	C.C.	18174/2018
33	C.C.	4748/2019

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Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
34	C.C.	18493/2019
35	C.C.	778/2020
36	C.C.	4658/2020
37	C.C.	5323/2020
38	C.C.	5494/2020
39	C.C.	5941/2020
40	C.C.	4187/2021
41	C.C.	15705/2012 ISSUE NBW TO WITNESSES
42	C.C.	19725/2012 ISSUE NBW TO WITNESSES
43	C.C.	3869/2013 ISSUE NBW TO WITNESSES
44	C.C.	22260/2015 ISSUE NBW TO WITNESSES
45	C.C.	6323/2017 ISSUE NBW TO WITNESSES
46	C.C.	8026/2018 ISSUE NBW TO WITNESSES
47	C.C.	18361/2018 ISSUE NBW TO WITNESSES
48	C.C.	33699/2018 ISSUE NBW TO WITNESSES
<u>APPEARANCE OF ACCUSED</u>		
49	C.C.	7732/2017
50	C.C.	10279/2018
51	C.C.	11590/2020
52	C.C.	1382/2021
53	C.C.	11931/2021
54	C.C.	15318/2021
<u>FRAMING OF CHARGE OR PLEA</u>		
55	C.C.	29368/2019
56	C.C.	15186/2021
57	C.C.	21885/2012 EVIDENCE BEFORE CHARGE
<u>CUSTODY MATTERS</u>		
58	C.C.	30991/2017
59	C.C.	8715/2020
<u>DISCHARGE</u>		
60	C.C.	11489/2017
61	C.C.	630/2019
<u>ORDERS</u>		
62	C.C.	4067/2017
63	CrI.Misc.	1323/2019
<u>AWAIT</u>		

M.S.

**Chief Metropolitan Magistrate Court
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Criminal Cause List Dated 14-12-2021**


Case Type	Reg.No/Year	SubStage
64	Crl.Misc.	1405/2018
BODY WARRANT		
65	C.C.	33696/2018
66	C.C.	34049/2018
67	C.C.	24626/2019
68	C.C.	11761/2021
69	C.C.	11950/2021
CALL ON		
70	P.C.R.	16797/2021
71	P.C.R.	16800/2021
72	C.C.	23068/2021
HBC		
73	C.C.	6593/2018
74	C.C.	23428/2018
75	C.C.	27982/2018
76	C.C.	22558/2019
77	C.C.	11310/2020
78	C.C.	15410/2020
79	C.C.	4619/2021
80	C.C.	11374/2021
81	C.C.	18211/2021
N.B.W AND F.L.W TO ACCUSED		
82	Crl.Misc.	6537/2017
NBW		
83	C.C.	4462/2014
84	C.C.	4470/2014
85	C.C.	28539/2014
86	C.C.	30225/2014
87	C.C.	20222/2015
88	C.C.	23569/2016
89	C.C.	20568/2017
90	C.C.	23156/2017
91	C.C.	23586/2017
92	C.C.	18161/2018
93	C.C.	21132/2018
94	C.C.	23414/2018
95	C.C.	24118/2018

A.S.

M.S.

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Criminal Cause List Dated 14-12-2021

Case Type	Reg.No/Year	SubStage
96	C.C.	26480/2018
97	C.C.	33355/2018
98	C.C.	5984/2019
99	C.C.	6239/2019
100	C.C.	10520/2019
101	C.C.	13126/2019
102	C.C.	16363/2019
103	C.C.	16364/2019
104	C.C.	2151/2020
105	C.C.	13705/2020
106	C.C.	18842/2020
107	C.C.	18854/2020
108	C.C.	18886/2020
109	C.C.	18911/2020
110	C.C.	18912/2020
111	C.C.	8429/2021
112	C.C.	11505/2021
113	C.C.	13235/2021
114	C.C.	19355/2021
NOTICE TO SURETY		
115	C.C.	18878/2020
OBJECTION		
116	C.C.	10960/2016
117	C.C.	2736/2019
SUMMONS AND NBW		
118	C.C.	18808/2020
SWORN STATEMENT		
119	P.C.R.	13956/2017
299 CRPC Evidence		
120	C.C.	26758/2007
121	C.C.	22146/2008
122	C.C.	13308/2012
123	C.C.	4429/2014

M.S.
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XXIV Addl. Chief Metropolitan
Magistrate, Bangalore

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	P.C.R.	7759/2018
2	C.C.	4042/2019
3	C.C.	4343/2019
4	C.C.	19381/2019
5	C.C.	6107/2020
6	C.C.	6123/2020
7	C.C.	8910/2020
8	C.C.	595/2021
9	C.C.	6278/2021
10	C.C.	8296/2021
11	C.C.	10463/2021
12	C.C.	10976/2021
13	C.C.	11161/2021
14	C.C.	14480/2021
15	C.C.	14643/2021
16	C.C.	14986/2021
17	C.C.	16285/2021
18	C.C.	16343/2021
19	C.C.	20685/2021
20	C.C.	25142/2021
21	C.C.	30617/2021
NOTICE		
22	P.C.R.	1217/2016
23	P.C.R.	7697/2019
24	P.C.R.	12429/2019
HEARING		
25	P.C.R.	11294/2017
26	P.C.R.	1250/2018
27	P.C.R.	16092/2018
28	CrI.Misc.	5570/2019
29	CrI.Misc.	5183/2020
30	CrI.Misc.	5184/2020
31	CrI.Misc.	3783/2021
32	P.C.R.	17458/2021
EVIDENCE		
33	C.C.	15634/2013

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M.S.

Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage	
34	C.C.	19894/2013	
35	C.C.	1038/2014	
36	C.C.	29117/2017	
37	C.C.	8461/2019	
38	C.C.	22389/2021	
39	C.C.	7019/2016	ISSUE NBW TO WITNESSES
40	C.C.	11788/2016	ISSUE NBW TO WITNESSES
41	C.C.	28354/2017	ISSUE NBW TO WITNESSES
42	C.C.	6057/2019	ISSUE NBW TO WITNESSES
<u>LOK ADALATH</u>			
43	C.C.	17139/2019	
<u>APPEARANCE OF ACCUSED</u>			
44	C.C.	24792/2017	
45	C.C.	7674/2020	
<u>FIRST HEARING</u>			
46	P.C.R.	14799/2021	
<u>FRAMING OF CHARGE OR PLEA</u>			
47	C.C.	18612/2018	
48	C.C.	28005/2019	
49	C.C.	29953/2019	
<u>CUSTODY MATTERS</u>			
50	C.C.	7039/2016	
51	C.C.	8684/2016	
52	C.C.	10306/2016	
53	C.C.	458/2018	
<u>ORDERS</u>			
54	P.C.R.	16031/2021	
55	P.C.R.	17327/2021	
<u>AWAIT</u>			
56	P.C.R.	4742/2017	
57	P.C.R.	15705/2017	
58	P.C.R.	12431/2019	
<u>BODY WARRANT</u>			
59	C.C.	19357/2016	
60	C.C.	19369/2016	
<u>CALL ON</u>			
61	C.C.	5370/2017	

Chief Metropolitan Magistrate Court
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 24 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 15-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
62	P.C.R.	2213/2018	
63	P.C.R.	10692/2018	
64	C.C.	34475/2018	
65	C.C.	32891/2021	
HBC			
66	C.C.	29940/2019	
67	C.C.	18361/2020	
68	C.C.	16446/2021	
<u>N.B.W AND F.L.W TO ACCUSED</u>			
69	Crl.Misc.	1874/2018	
70	Crl.Misc.	5269/2019	
<u>NBW</u>			
71	C.C.	981/2013	
72	C.C.	7882/2013	
73	C.C.	4118/2014	
74	C.C.	20904/2015	
75	C.C.	4474/2016	
76	C.C.	7063/2016	
77	C.C.	20553/2016	
78	C.C.	20300/2017	
79	C.C.	23171/2017	
80	C.C.	6561/2018	
81	C.C.	15459/2018	
82	C.C.	18169/2018	
83	C.C.	20635/2018	
84	C.C.	23438/2018	
85	C.C.	23440/2018	
86	C.C.	24073/2018	
87	C.C.	24486/2018	
88	C.C.	29666/2018	
89	C.C.	1396/2019	
90	C.C.	4026/2019	
91	C.C.	9472/2019	
92	C.C.	10744/2019	
93	C.C.	15000/2019	
94	C.C.	18757/2019	
95	C.C.	23585/2019	

M.A.

Chief Metropolitan Magistrate Court
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Criminal Cause List Dated 15-12-2021

Case Type	Reg.No/Year	SubStage
96	C.C.	24276/2019
97	C.C.	24277/2019
98	C.C.	28000/2019
99	C.C.	29937/2019
100	C.C.	29970/2019
101	C.C.	1715/2020
102	C.C.	2076/2020
103	C.C.	4823/2020
104	C.C.	5165/2020
105	C.C.	6126/2020
106	C.C.	6367/2020
107	C.C.	11185/2020
108	C.C.	12069/2020
109	C.C.	13524/2020
110	C.C.	13882/2020
111	C.C.	15372/2020
112	C.C.	15528/2020
113	C.C.	17030/2020
114	C.C.	17512/2020
115	C.C.	10654/2021
116	C.C.	14976/2021
OBJECTION		
117	C.C.	33326/2018
SWORN STATEMENT		
118	P.C.R.	7007/2017
119	P.C.R.	3205/2019
120	P.C.R.	12918/2020
299 CRPC Evidence		
121	C.C.	20617/2007
122	C.C.	22264/2008

M.S.


XXIV Addl. Chief Metropolitan Magistrate, Bangalore

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24 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	10261/2019
2	C.C.	13314/2020
3	C.C.	18353/2020
4	C.C.	18952/2020
5	C.C.	1380/2021
6	C.C.	9410/2021
7	C.C.	9887/2021
8	C.C.	12116/2021
9	C.C.	12279/2021
10	C.C.	12604/2021
11	C.C.	17147/2021
NOTICE		
12	P.C.R.	4410/2016
13	P.C.R.	6166/2017
14	P.C.R.	3914/2018
15	P.C.R.	8610/2018
16	P.C.R.	6105/2019
17	CrI.Misc.	5054/2021
EVIDENCE		
18	C.C.	20275/2015
19	C.C.	27613/2017
20	C.C.	32422/2018
21	C.C.	860/2019
22	C.C.	7071/2019
23	C.C.	9469/2019
24	C.C.	17927/2019
25	C.C.	18745/2019
26	C.C.	23675/2019
27	C.C.	24688/2019
28	C.C.	24698/2019
29	C.C.	3498/2020
30	C.C.	4201/2020
31	C.C.	16712/2016 ISSUE NBW TO WITNESSES
32	C.C.	20546/2016 ISSUE NBW TO WITNESSES
33	C.C.	25237/2016 ISSUE NBW TO WITNESSES

A.S.

M.S.

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24 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
34 C.C.	15084/2018	ISSUE NBW TO WITNESSES
LOK ADALATH		
35 C.C.	18709/2016	
APPEARANCE OF ACCUSED		
36 C.C.	15749/2016	
37 C.C.	24623/2019	
38 C.C.	13681/2020	
39 C.C.	14281/2020	
40 C.C.	9426/2021	
FIRST HEARING		
41 P.C.R.	5240/2021	
42 P.C.R.	5241/2021	
FRAMING OF CHARGE OR PLEA		
43 C.C.	6480/2021	
44 C.C.	14629/2015	EVIDENCE BEFORE CHARGE
CUSTODY MATTERS		
45 C.C.	6515/2018	
46 C.C.	2592/2020	
47 C.C.	5470/2020	
48 C.C.	32163/2021	
DISCHARGE		
49 C.C.	27105/2018	
ORDERS		
50 P.C.R.	17062/2021	
AWAIT		
51 C.C.	7552/2015	
52 C.C.	17289/2017	
53 P.C.R.	10943/2019	
54 P.C.R.	10946/2019	
BODY WARRANT		
55 C.C.	4191/2013	
56 C.C.	23096/2014	
57 C.C.	6504/2018	
58 C.C.	6506/2018	
59 C.C.	6507/2018	
60 C.C.	6508/2018	
61 C.C.	6510/2018	

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62	C.C.	6513/2018	
63	C.C.	6516/2018	
64	C.C.	8670/2019	
65	C.C.	24035/2019	
66	C.C.	8819/2020	
67	C.C.	13123/2020	
68	C.C.	22132/2021	
69	C.C.	25117/2021	
CALL ON			
70	P.C.R.	4542/2016	
71	P.C.R.	2803/2018	
72	P.C.R.	16802/2021	
73	C.C.	32329/2021	
FOR STEPS			
74	Crl.Misc.	4339/2021	
HBC			
75	C.C.	2296/2016	
76	C.C.	8476/2017	
77	C.C.	9717/2018	
78	C.C.	841/2019	
79	C.C.	6970/2020	
80	C.C.	11188/2020	
N.B.W AND F.L.W TO ACCUSED			
81	Crl.Misc.	4210/2017	
82	Crl.Misc.	5234/2017	
83	Crl.Misc.	5341/2017	
84	Crl.Misc.	1967/2018	
85	Crl.Misc.	2148/2019	
86	Crl.Misc.	3569/2019	
87	Crl.Misc.	5056/2019	
NBW			
88	C.C.	16003/2013	
89	C.C.	6150/2015	
90	C.C.	13845/2015	
91	C.C.	14314/2015	
92	C.C.	29094/2015	
93	C.C.	1278/2016	

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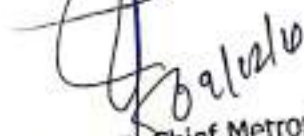
Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case Type	Reg.No/Year	SubStage
94	C.C.	1386/2016
95	C.C.	5254/2016
96	C.C.	12986/2016
97	C.C.	15276/2016
98	C.C.	15747/2016
99	C.C.	24426/2016
100	C.C.	26526/2016
101	C.C.	7753/2017
102	C.C.	11307/2017
103	C.C.	13196/2017
104	C.C.	13200/2017
105	C.C.	14035/2017
106	C.C.	14220/2017
107	C.C.	16848/2017
108	C.C.	23163/2017
109	C.C.	27026/2017
110	C.C.	29627/2017
111	C.C.	7653/2018
112	C.C.	15462/2018
113	C.C.	16790/2018
114	C.C.	17641/2018
115	C.C.	21145/2018
116	C.C.	23437/2018
117	C.C.	27405/2018
118	C.C.	28168/2018
119	C.C.	30345/2018
120	C.C.	32468/2018
121	C.C.	852/2019
122	C.C.	8982/2019
123	C.C.	15597/2019
124	C.C.	24049/2019
125	C.C.	24637/2019
126	C.C.	25679/2019
127	C.C.	29933/2019
128	C.C.	3860/2020
129	C.C.	5073/2020
130	C.C.	5322/2020

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Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 16-12-2021

Case No.	Case Type	Reg.No/Year	SubStage
131	C.C.	6368/2020	
132	C.C.	6567/2020	
133	C.C.	11593/2020	
134	C.C.	13381/2020	
135	C.C.	15531/2020	
136	C.C.	14957/2021	
137	C.C.	21004/2021	
138	C.C.	31602/2021	
SUMMONS AND NBW			
139	C.C.	13019/2021	
140	C.C.	15034/2021	
299 CRPC Evidence			
141	C.C.	26538/2011	
142	C.C.	3386/2012	
143	C.C.	18596/2018	

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XXIV Addl. Chief Metropolitan
Magistrate, Bangalore

**Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021**

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	27996/2019
2	C.C.	11200/2020
3	C.C.	8328/2021
4	C.C.	10645/2021
5	C.C.	11082/2021
6	C.C.	11936/2021
7	C.C.	12615/2021
8	C.C.	13915/2021
9	C.C.	14276/2021
10	C.C.	14282/2021
11	C.C.	16399/2021
12	C.C.	16400/2021
13	C.C.	16643/2021
14	C.C.	19619/2021
15	C.C.	22117/2021
NOTICE		
16	C.C.	26969/2016
17	Cri.Misc.	5039/2021
HEARING		
18	C.C.	18920/2015
19	P.C.R.	2376/2016
20	P.C.R.	2633/2016
21	Cri.Misc.	6029/2019
22	Cri.Misc.	1338/2021
EVIDENCE		
23	C.C.	1799/2013
24	C.C.	11893/2016
25	C.C.	22509/2016
26	C.C.	25686/2017
27	C.C.	8113/2019
28	C.C.	5449/2020
29	C.C.	4119/2021
30	C.C.	24868/2012 ISSUE NBW TO WITNESSES
31	C.C.	17985/2017 ISSUE NBW TO WITNESSES
32	C.C.	25806/2018 ISSUE NBW TO WITNESSES
33	C.C.	4749/2019 ISSUE NBW TO WITNESSES

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M.S.

Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
34	C.C.	6230/2019 ISSUE NBW TO WITNESSES
35	C.C.	24222/2019 ISSUE NBW TO WITNESSES
36	C.C.	9179/2020 ISSUE NBW TO WITNESSES
LOK ADALATH		
37	C.C.	9422/2021
APPEARANCE OF ACCUSED		
38	C.C.	3922/2018
39	C.C.	8946/2018
40	C.C.	21111/2018
41	C.C.	24993/2018
42	C.C.	26743/2018
43	C.C.	4039/2019
44	C.C.	13396/2020
45	C.C.	14642/2021
FIRST HEARING		
46	P.C.R.	3107/2021
47	P.C.R.	4531/2021
48	P.C.R.	5967/2021
FRAMING OF CHARGE OR PLEA		
49	C.C.	6977/2020
50	C.C.	12058/2021
CUSTODY MATTERS		
51	C.C.	26676/2011
52	C.C.	1802/2020
53	C.C.	13588/2021
54	C.C.	16226/2021
ORDERS		
55	P.C.R.	13734/2019
AWAIT		
56	P.C.R.	5801/2016
BODY WARRANT		
57	C.C.	26668/2011
58	C.C.	32122/2011
59	C.C.	15982/2019
60	C.C.	22589/2019
61	C.C.	26144/2019
CALL ON		

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Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
62	P.C.R.	7301/2016
63	Crl.Misc.	3540/2017
64	C.C.	19074/2018
65	P.C.R.	16822/2021
66	C.C.	32924/2021
FOR STEPS		
67	C.C.	29787/2019
HBC		
68	C.C.	21751/2019
69	C.C.	22508/2019
70	C.C.	29371/2019
71	C.C.	8861/2020
72	C.C.	13984/2020
73	C.C.	14357/2020
74	C.C.	15321/2020
75	C.C.	1542/2021
76	C.C.	6468/2021
77	C.C.	8058/2021
78	C.C.	13002/2021
79	C.C.	16642/2021
ISSUE NOTICE TO RESPONDANT		
80	C.C.	16290/2018
N.B.W AND F.L.W TO ACCUSED		
81	Crl.Misc.	1701/2019
82	Crl.Misc.	3464/2019
83	Crl.Misc.	5057/2019
NBW		
84	C.C.	2153/2011
85	C.C.	34549/2011
86	C.C.	13681/2012
87	C.C.	17960/2012
88	C.C.	3561/2013
89	C.C.	1581/2014
90	C.C.	20270/2015
91	C.C.	25367/2015
92	C.C.	6920/2016
93	C.C.	12526/2016

M.S.

**Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021**

Case No.	Case Type	Reg.No/Year	SubStage
94	C.C.	21233/2016	
95	C.C.	7585/2017	
96	C.C.	10247/2017	
97	C.C.	15525/2017	
98	C.C.	21452/2017	
99	C.C.	43/2018	
100	C.C.	15550/2018	
101	C.C.	18595/2018	
102	C.C.	24450/2018	
103	C.C.	612/2019	
104	C.C.	1239/2019	
105	C.C.	2732/2019	
106	C.C.	7533/2019	
107	C.C.	29363/2019	
108	C.C.	29962/2019	
109	C.C.	867/2020	
110	C.C.	5059/2020	
111	C.C.	5987/2020	
112	C.C.	6125/2020	
113	C.C.	13729/2020	
114	C.C.	13999/2020	
115	C.C.	8300/2021	
116	C.C.	14291/2021	
117	C.C.	14562/2021	
118	C.C.	18215/2021	
119	C.C.	31928/2021	
OBJECTION			
120	C.C.	23178/2016	
121	C.C.	17142/2019	
PROCLAMATION			
122	C.C.	15699/2012	
SWORN STATEMENT			
123	P.C.R	9041/2015	
299 CRPC Evidence			
124	C.C.	1323/2008	
125	C.C.	7645/2010	
126	C.C.	20249/2012	

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Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 17-12-2021

Case Type	Reg.No/Year	SubStage
127	C.C.	13648/2014
128	C.C.	10681/2017

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XXIV ADDL. Chief Magistrate,
Magistrate, Bangalore

Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	14257/2021
2	C.C.	14644/2021
3	C.C.	14982/2021
4	C.C.	20458/2021
5	C.C.	32892/2021
6	C.C.	34518/2021
EVIDENCE		
7	C.C.	21036/2018
LOK ADALATH		
8	C.C.	19156/2011
9	C.C.	7878/2013
10	C.C.	6053/2014
11	C.C.	13871/2014
12	C.C.	23268/2014
13	C.C.	12544/2016
14	C.C.	19404/2017
15	C.C.	2980/2018
16	C.C.	6553/2018
17	C.C.	21999/2018
18	C.C.	24964/2018
19	C.C.	28134/2018
20	C.C.	32242/2018
21	C.C.	842/2019
22	C.C.	3180/2019
23	C.C.	5342/2019
24	C.C.	9388/2019
25	C.C.	28636/2019
26	C.C.	29947/2019
27	C.C.	3026/2020
28	C.C.	3483/2020
29	C.C.	5461/2020
30	C.C.	5493/2020
31	C.C.	6864/2020
32	C.C.	9269/2020
33	C.C.	10238/2020
34	C.C.	11083/2020

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M.S.

Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
35	C.C.	18780/2020
36	C.C.	93/2021
37	C.C.	575/2021
38	C.C.	584/2021
39	C.C.	10242/2021
40	C.C.	10653/2021
41	C.C.	11079/2021
42	C.C.	11382/2021
43	C.C.	11731/2021
44	C.C.	12417/2021
45	C.C.	13737/2021
46	C.C.	16425/2021
47	C.C.	17950/2021
48	C.C.	20673/2021
49	C.C.	22476/2021
50	C.C.	22675/2021
51	C.C.	24800/2021
52	C.C.	24805/2021
53	C.C.	25109/2021
54	C.C.	26446/2021
55	C.C.	26474/2021
56	C.C.	26541/2021
57	C.C.	29266/2021
58	C.C.	29587/2021
59	C.C.	31198/2021
60	C.C.	31606/2021
61	C.C.	33774/2021
62	C.C.	33781/2021
63	C.C.	33784/2021
FIRST HEARING		
64	P.C.R.	5361/2021
CUSTODY MATTERS		
65	C.C.	1905/2021
66	C.C.	32303/2021
AWAIT		
67	P.C.R.	13812/2010

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**Chief Metropolitan Magistrate Court
In the Court of CHANDRASHEKAR B.C.
24 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021**

Case Type	Reg.No/Year	SubStage
68 C.C.	6731/2016	
CALL ON		
69 C.C.	18544/2021	
70 P.C.R.	16825/2021	
FOR STEPS		
71 CrI.Misc.	3097/2021	
HBC		
72 C.C.	8439/2020	
N.B.W AND F.L.W TO ACCUSED		
73 CrI.Misc.	3569/2017	
74 CrI.Misc.	3570/2017	
75 CrI.Misc.	3581/2017	
76 CrI.Misc.	3615/2017	
77 CrI.Misc.	3617/2017	
78 CrI.Misc.	3618/2017	
79 CrI.Misc.	3695/2017	
80 CrI.Misc.	3696/2017	
81 CrI.Misc.	3698/2017	
82 CrI.Misc.	3985/2017	
83 CrI.Misc.	4084/2017	
84 CrI.Misc.	1977/2021	
NBW		
85 C.C.	14104/2017	
86 C.C.	30208/2019	
87 C.C.	783/2020	
88 C.C.	874/2020	
89 C.C.	8809/2020	
90 C.C.	8817/2020	
91 C.C.	18809/2020	
92 C.C.	9732/2021	
299 CRPC Evidence		
93 C.C.	6044/2014	
94 C.C.	14652/2014	
95 C.C.	28200/2016	

S. Balakrishna
XIV Addl. Chief Metropolitan
Magistrate, Bangalore